Declaration of Assets and Liabilities

MONAY	vice and presently v therein below the d self, my spouse and	dependants*:	assets (imi	movable, moval	ole, bank balan	ce, etc.) of
q giv	i, Coli d. 59 vice and presently v s herein below the d self, my spouse and Details of move (Assets in joint of en) Description Cash Deposits in Banks, Financial Institutions And	able assets hame indication	Spouse	Dependant-1	Dependent-2	Dependant-
(1)	Cash	10.000	Name(S)	ABHUSHEK	GAUTAM	
	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI		SAVINU	CHI	
(iii	Bonds, Debentures and Shares in companies		American Programme Control			
(lv	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v	Motor Vehicles (details of make, etc.)	Glamber FOUR WHILLER				
(v) Jewellery (give details of	338000				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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weight and value)

(vii) Other assets, such as values of claims / interests

Details of Immovable assets
[Note: Properties in joint ownership indicating the extent of joint ownership will

er. No.	Description	Self	Spouse Name(5)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	KOTHA BELLA CHAPRA				
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		til par			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement)					
(v)	- Current market value Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr.	Description	Name & address of Bank / Financial Institutions(s) / Opportment (s)	Amount outstanding as
	(i) Loans from Banks	(PLOODETATE BANK OF JANK	4,00,000 120
(a)	(ii) Loans from financial		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	The state of the s
	(a) dues to departments	
	dealing with government transport (including	
	aircraft and helicopters)	A COLUMN TO THE PARTY OF THE PA
	(f) Other dues, If any	
(b)	(i) Income Tax including	
KT THE	surcharge (Also indicate the assessment year upto	DELPS2722P
	which Income Tax Return	~
	filed. Give also Permanent Account Number (PAN))	A STATE OF THE STA
	(ii) Wealth Tax (Also	
	Indicate the assessment year upto which Wealth	
	Tax return filed.]	A CONTRACTOR OF THE PROPERTY O
	(iii) Sales Tax (Only in	
	case of proprietary business]	- Control of the Cont
	(iv) Property Tax	
c.	Personal Detail	
GPF/	CPF/PRAN No. :-	PTS 18LA-1063
Gen	der :- <i>F</i>	(M/F)
		0 8 1 9 6 ((DD/MM/YYYY)
Date	of Birth :-	0 8 1 1 9 6 11 (60)
Clas	s/Group :-	(A/B/C)
	The state of the s	CHAR VIDHAN SABHA
Cad	BI	ame e.g. B.A.SBihar Administrative Service,
	B.S.S	5 Bihar Secretariat Service etc.)
Hom	ne District :- C	HHAPRA
	I hereby declare that	the above details are true to the best of my
kno	owledge and belief.	
		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1
		Signature E.M. G.M. G. J.
		Signature EUZ (A) - A A A A A A A A A A A A A A A A A
	00-10	Designation: OFFICE ATTENDENT
	ce:PATNA	Department: BIHAR VIDAAN SABI
Dat	te: 15-02-2021	Department: L.H.T.D V. L.V.W.W.W. V D.
		A second declaration form

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.